

>

Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: The House will now take up "Papers to be laid on the Table".

...(Interruptions)

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2009-2010, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3507/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 30 of the Legal Services Authority Act, 1987:-

- (i) The National Legal Services Authority (Lok Adalats) Regulations, 2009 published in Notification No. L/28/09-NALSA in Gazette of India dated 20th October, 2010.
- (ii) The National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 published in Notification No. L/61/10-NALSA in Gazette of India dated 13th September, 2010.

(Placed in Library, See No. LT 3508/15/10)

(3) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (2) of Section 51 of the States Reorganisation Act, 1956:-

- (i) The Madras High Court (Establishment of a Permanent Bench at Madurai) Amendment Order, 2009 published in Notification No. G.S.R. 786(E) in Gazette of India dated 28th October, 2009.
- (ii) The Madras High Court (Establishment of a Permanent Bench at Madurai) Order, 2004 published in Notification No. G.S.R. 446(E) in Gazette of India dated 12th July, 2004.

(Placed in Library, See No. LT 3509/15/10)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(Placed in Library, See No. LT 3510/15/10)

- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2009-2010.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

- (1) A copy of the Company Secretaries (Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. 531:legal:710/1(M)/I in Gazette of India dated the 26th July, 2010, under sub-section (3) of Section 39 of

the Company Secretaries Act, 1980.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3511/15/10)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 642 of the Companies Act, 1956:-

- (i) The Companies (Central Government's) General Rules and Forms (Third Amendment), 2010 published in Notification No. G.S.R. 848(E) in Gazette of India dated the 20th October, 2010.
- (ii) The Companies (Director Identification Number) Rules, 2006, (Amendment), 2010 published in Notification No. G.S.R. 849(E) in Gazette of India dated the 20th October, 2010.

(Placed in Library, See No. LT 3512/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Hindustan Antibiotics Limited for the year 2009-2010 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 3513/15/10)

(2) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Bengal Chemicals and Pharmaceuticals Limited for the years 2008-2009 and 2009-2010 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 3514/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3515/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the

Centre for Railway Information Systems, New Delhi, for the year 2008-2009, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2008-2009.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 3516/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare Organisation, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Indian Railway Welfare Organisation, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3517/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council of India, Mumbai, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cotton Textiles Export Promotion Council of India, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3518/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 2009-2010, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South India Textile Research Association, Coimbatore, for the year 2009-2010.

(Placed in Library, See No. LT 3519/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 2009-2010, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textile Research Association, Ghaziabad, for the year 2009-2010.

(Placed in Library, See No. LT 3520/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3521/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2009-2010.

(Placed in Library, See No. LT 3522/15/10)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council, Mumbai, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Silk Export Promotion Council, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3523/15/10)

â€¦ (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2009-2010.
- (ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3524/15/10)

- (2) (i) Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2009-2010.
- (ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 2009-2010, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3525/15/10)

- (3) (i) Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2009-2010.
- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3526/15/10)

â€¦ (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2009-2010.
- (2) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3527/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Automotive Testing and R & D Infrastructure Project, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Automotive Testing and R & D Infrastructure Project, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3528/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2009-2010.

(Placed in Library, See No. LT 3529/15/10)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3530/15/10)

- (b) (i) Statement regarding Review by the Government of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 2009-2010.
- (ii) Annual Report of the National Bicycle Corporation of India Limited, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3531/15/10)

- (c) (i) Statement regarding Review by the Government of the working of the Tyre Corporation of India Limited, Kolkata, for the year 2009-2010.
- (ii) Annual Report of the Tyre Corporation of India Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3532/15/10)

...(Interruptions)
